

F.No. DGIT(S)/CPC(TDS)/DCIT/15GH /2016-17
Government of India
Ministry of Finance
Central Board of Direct Taxes
Directorate of Income-tax(Systems)
New Delhi.

Notification No. 10/2016

New Delhi, 31st August, 2016

Subject: Extension of due date for quarterly furnishing of 15G/15H declarations –reg

1. The due date for quarterly furnishing of 15G/15H declarations received by the payer from 1.4.2016 onwards and the manner for dealing with Form 15G/15H received by payer during the period from 1.10.2015 to 31.3.2016 has been specified in Notification No.9/2016 dated 9th June 2016 vide F.No. DGIT(S)/CPC(TDS)/DCIT/15GH /2016-17/4539.
2. In this regard, representations have been received with the request for extension of due date for uploading of Form 15G/15H received during the period 31.12.2015 to 31.3.2016 and also to extend the due date for uploading of Form 15G/15H received during the period from 1.4.2016 onwards.
3. Taking into account the needs of the stakeholders the due dates for uploading of Form 15G/15H are hereby extended as under:

Sl. No	Scenarios	Original Due Date	Extended Due Date
1	Form 15G/H received during the period from 1.10.2015 to 31.3.2016	30.06.2016	31.10.2016
2	Form 15G/15H declarations received during the period from 1.4.2016 to 30.6.2016	15.07.2016	31.10.2016
3	Form 15G/15H declarations received during the period from 1.7.2016 to 30.9.2016	15.10.2016	31.12.2016

4. The due date for furnishing of 15G/15H declarations for the 3rd & 4th Quarter of Financial Year 2016-17 will remain the same as specified in the notification referred to at para 1 above.



(Ps. Thuingaleng)

Dy. Commissioner of Income Tax (CPC-TDS)
O/o The Pr. Director General of Income-tax (Systems)

Copy to:

1. PPS to the Chairman and Members, CBDT, North Block New Delhi.
2. All Chief Commissioners/Director General of Income-tax/Commissioners of Income-tax/Commissioners of Income-tax(TDS) – with a request to circulate amongst all officers in their regions/charges.
3. JS(TPL)-I&II / Media coordinator and Official spokesperson of CBDT.
4. DIT(IT)/DIT(Audit)/ DIT (Vig.)/ ADG (Systems) 1,2,3,4,5 /ADG(TDS)/CIT(CPC-ITR), Bangalore, CIT(CPC-TDS) Ghaziabad
5. ADG (PR, PP &OL) with a request for advertisement campaign for the notification.
6. TPL and ITA Divisions of CBDT
7. The Institution of Chartered Accountant of India, IP Estate, New Delhi.
8. The Web Manager, 'incometaxindia.gov.in' for hosting on the website.
9. Database cell for uploading on www.irsufficiersonline.gov.in and in DGIT(Systems) corner.
10. ITBA publisher for uploading on ITBA Portal



(Ps. Thungaleng)

Dy. Commissioner of Income Tax (CPC-TDS)
O/o The Pr. Director General of Income-tax (Systems)